

- (ii) Ninety-third Report on the subject 'Performance of Civil Aviation in India' relating to the Ministry of Civil Aviation;
- (iii) Ninety-fourth Report on the subject 'Implementation of Public-Private Partnership — Indira Gandhi International Airport, Delhi' relating to the Ministry of Civil Aviation;
- (iv) Ninety-fifth Report on the subject 'Implementation of Agricultural Debt Waiver and Debt Relief Scheme, 2008' relating to the Ministry of Finance (Department of Financial Services);
- (v) Ninety-sixth Report on the subject 'Contravention of Constitutional Provisions by Ministry of Finance: Expenditure incurred on Interest on Refunds without Parliamentary Approval' relating to the Ministry of Finance (Department of Revenue);
- (vi) Ninety-seventh Report on Action Taken on the Fifty-seventh Report (Fifteenth Lok Sabha) on the subject 'Performance of the Ministry of Environment and Forests' relating to the Ministry of Environment and Forests;
- (vii) Ninety-eighth Report on Action Taken on the Fifty-eighth Report (Fifteenth Lok Sabha) on the subject 'Non-compliance by Ministries/Departments in timely submission of Action Taken Notes on the Non-selected Audit Paragraphs (2010-11)' relating to the Ministry of Finance (Department of Expenditure);
- (viii) Ninety-ninth Report on Action Taken on the Sixtieth Report (Fifteenth Lok Sabha) on the subject 'Activities of National Remote Sensing Centre' relating to the Department of Space; and
- (ix) Hundredth Report on Action Taken on the Sixty-fifth Report (Fifteenth Lok Sabha) on the subject 'Role of Tea Board in Tea Development in India' relating to the Ministry of Commerce and Industry (Department of Commerce).

...(Interruptions)...

STATEMENTS OF COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI JANARDAN DWIVEDI (National Capital Territory of Delhi) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following Action Taken Statements of the Committee on Public Undertakings (2013-14):—

[Shri Janardan Dwivedi]

- (i) Statement showing action taken by the Government on the Observations/ Recommendations contained in the Nineteenth Report (Fourteenth Lok Sabha) of the Committee on the Observations/Recommendations contained in their Tenth Report (Fourteenth Lok Sabha) on FCI-Review on export of foodgrains by Food Corporation of India;
- (ii) Statement showing action taken by the Government on the Observations/ Recommendations contained in the Twenty-second Report (Fourteenth Lok Sabha) of the Committee on the Observations/Recommendations contained in their Fifteenth Report (Fourteenth Lok Sabha) on Coal India Limited;
- (iii) Statement showing action taken by the Government on the Observations/ Recommendations contained in the Twenty-eighth Report (Fourteenth Lok Sabha) of the Committee on Observations/Recommendations contained in their Twentieth Report (Fourteenth Lok Sabha) on WLL services provided by BSNL;
- (iv) Statement showing action taken by the Government on the Observations/ Recommendations contained in the Eighth Report (Fifteenth Lok Sabha) of the Committee on the Observations/Recommendations contained in their Twenty-first Report (Fourteenth Lok Sabha) on Airports Authority of India—Review of Infrastructure and Operational Facilities [Based on Audit Para No.17 of 2007 (Performance Audit) (Commercial) of C&AG of India];
- (v) Statement showing action taken by the Government on the Observations/ Recommendations contained in the Sixteenth Report (Fifteenth Lok Sabha) of the Committee on the Observations/Recommendations contained in their Twenty-sixth Report (Fourteenth Lok Sabha) on Steel Authority of India Limited;
- (vi) Statement showing action taken by the Government on the Observations/ Recommendations contained in the Thirty-seventh Report (Fourteenth Lok Sabha) of the Committee on the Observations/Recommendations contained in their Twenty-ninth Report (Fourteenth Lok Sabha) on Airports Authority of India—Safety and Security Aspects;
- (vii) Statement showing action taken by the Government on the Observations/ Recommendations contained in the Thirty-third Report (Fourteenth Lok Sabha) of the Committee on the Observations/Recommendations contained

in their Thirtieth Report (Fourteenth Lok Sabha) on Indian Railway Catering and Tourism Corporation Ltd.;

- (viii) Statement showing action taken by the Government on the Observations/Recommendations contained in the Ninth Report (Fifteenth Lok Sabha) of Committee on the Observations/Recommendations contained in their Thirty-second Report (Fourteenth Lok Sabha) on Oil and Natural Gas Corporation Limited — Loss due to Sale of Crude Containing Basic Sediments and Water content above the norms;
- (ix) Statement showing action taken by the Government on the Observations/Recommendations contained in the Seventeenth Report (Fifteenth Lok Sabha) of the Committee on the Observations/Recommendations contained in their Thirty-fourth Report (Fourteenth Lok Sabha) on 'Physical and Financial Performance of Power Generating PSUs' — A Horizontal Study;
- (x) Statement showing action taken by the Government on the Observations/Recommendations contained in the Twelfth Report (Fifteenth Lok Sabha) of the Committee on the Observations/Recommendations contained in their Thirty-fifth Report (Fourteenth Lok Sabha) on Food Corporation of India (based on Audit Para 7.1.1 of Chapter VII of Report No. CA 11 of 2008);
- (xi) Statement showing action taken by the Government on the Observations/Recommendations contained in the Fourteenth Report of the Committee on the Observations/Recommendations contained in their First Report on National Highways Authority of India — Public-Private Partnership in Implementation of the Road Projects by NHAI — Delhi-Gurgaon Project. [Based on C&AG Audit Report No. PA 16 of 2008 (Performance Audit)];
- (xii) Statement showing action taken by the Government on the Observations/Recommendations contained in the Thirteenth Report of the Committee on the Observations/Recommendations contained in their Fifth Report on National Aluminium Company Limited; and
- (xiii) Statement showing action taken by the Government on the Observations/Recommendations contained in the Nineteenth Report of the Committee on the Observations/Recommendations contained in their Sixth Report on Security, Printing and Minting Corporation of India Limited.

...(Interruptions)...
